

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 271 of 2014

Dated : 6th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Madhya Pradesh Poorv Kshetra
Vidyut Vitran Co. Ltd. & Ors.**

...Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachan dran
Mr. Anushree Bardhan**

Counsel for the Respondent(s):

Mr. Anand K. Ganesan

ORDER

Post the matter on **10th February, 2015.**

In the meantime, the learned counsel for the Respondents may file reply after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Vs/vg